

The severity and extent of malnutrition is determined on the basis of the weight for age. The surveys conducted by NNMB reveal that during the period 1976-81, there has been consistent reduction in the prevalence of severe malnutrition from 8.5% in 1976 to 4.4% in 1981 for the children in the age group 1-5 years and an increase in the percentage of children having normal weight for age from 10.6% in 1976 to 15.9% in 1981. The average consumption level measured in terms of intake of Calories (K Cal) for an adult male sedentary worker increased marginally by 100 K Cal during the period 1976-81.

Recording the importance of multi pronged efforts in tackling the problem of malnutrition, programmes have been initiated in various Ministries. Some of the major programmes are:

- I. Programmes to increase food production (Ministry of Agriculture)
- II. Programmes for providing employment opportunities in rural areas (Ministry of Rural Development)
- III. National Calamity relief programme, which have a major component of providing employment in affected areas (Ministry of Agriculture)
- IV. Integrated Child Development Services Scheme which include a major component of supplementary nutrition to children below 6 years, pregnant women and lactating mothers. (Department of Women and Child Development, M/O Human Resource Development)
- V. Mid-day meal programmes for school going children in the age group 6-11 years (Some State Governments)
- VI. A Centrally Sponsored Programme

of wheat based supplementary nutrition for children upto 5 years of age, pregnant women and lactating mothers, particularly in tribal areas and urban slums (Ministry of Women and Child Development)

- VII. Prophylaxis programme to prevent nutritional anaemia in mothers and children and for prevention of blindness due to Vitamin A deficiency (Ministry of Health & Family Welfare)
- VIII. Supply of some essential commodities at a reasonable prices through Public Distribution System (Ministry of Food & Civil Supplies)
- XI. Nutrition Education Programmes (Several Ministries like Health & Family Welfare, Food & Civil Supplies).

[Translation]

#### Loss of Files in F.C.I.

5773. SHRI S. D. SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether some confidential files of the food Corporation of India were stolen last year from its office at Nehru Place, New Delhi;

(b) if so, the number of files stolen:

(c) whether any action has been taken against the officials found guilty, if so, the details thereof; and

(d) the steps taken to avert recurrence of such incidents?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) and (b). 183

old files, which are not confidential in nature, were stolen from the office of the Food Corporation of India in the last year.

(c) A canteen boy was arrested for the theft. Show cause notices were issued to three watchmen of FCI who were on duty and the promotion order issued in respect of one of these watchmen has also been held in abeyance.

(d) Security measures have been tightened and the gates leading from the canteen to the main building have been permanently locked.

[English]

**Allotment of Flats in Sarva Priya Vihar,  
New Delhi**

5774. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of flats sanctioned for allotment to members in "Sarva Priya Apartments", a multi-storey group housing building in Sarva Priya Vihar, New Delhi as per original plan and the areas which were declared as common areas of the time of the original allotment in 1985;

(b) whether Sarva Priya Cooperative House Building Society subsequently created additional flats by covering the ground floor covered parking area as well as allotting a janitors service unit on each floor without the prior approval of the members, if so, the reasons therefor;

(c) whether common area in this building meant for the Community Hall has also been allotted to some private parties recently; and

(d) if so, the details in this regard and

the steps taken against the society?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

**Irregularities in C.P.W.D. Enquiry  
Office, Vasant Vihar**

5775. SHRI RAM PUJAN PATEL: Will the Minister of URBAN AND DEVELOPMENT be pleased to state:

(a) whether complaints have been received by the Chief Engineer (Vigilance), CPWD, New Delhi about the irregularities in the working of CPWD Enquiries (Civil and Electrical), Vasant Vihar, New Delhi, during the current year; and

(b) if so, the action taken/proposed by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes

(b) The points raised in the complaint have been attended to. The officials concerned have been instructed to attend to complaints expeditiously. Since no malafide could be established on the part of anyone, no further action is called for.

**Enquiries Under Delhi Cooperative Act,  
1972**

5676. SHRI V. TULSIRAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of enquiries in regard to the functioning of Cooperative Group Housing Societies and Cooperative House Building Societies ordered by the Registrar of Cooperative Societies under Section 54 and